

लेकिन अन्य ८ मामलों में कोई योग्य उत्तराधिकारी नहीं है। दूसरे १८ मामलों में आखिरी फैसला होने तक, अस्थायी पेशानों और/ या सहायता की मंजूरी दी जा चुकी है। बाकी मामलों पर अभी विचार हो रहा है।

(ख) एक सूची सदन की मेज पर रख दी है [बेसिये परिशिष्ट ६, अनुबन्ध सं १६]

#### FOOTWEAR INDUSTRY

**632. Shri Bibhuti Mishra.** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any scheme has been formulated by Government to aid the footwear industry in villages;

(b) if so, the names of the States which are given financial aid in this regard; and

(c) the annual production of foot-wears in terms of money and material?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari):** (a) No special scheme has been formulated by the Government of India to aid footwear industry in villages, as such. Footwear units, whether in villages or in towns, get assistance from State Governments who are aided by the Central Government also.

(b) The following State Governments have been given financial assistance for specific schemes for the development of leather and footwear industry:

(1) Andhra, (2) Madhya Pradesh, (3) Madras, (4) Orissa, (5) Punjab, (6) Uttar Pradesh, (7) Hyderabad, (8) Jammu & Kashmir, (9) Madhya Bharat, (10) Mysore, (11) Rajasthan, (12) Travancore-Cochin, (13) Bhopal.

(c) The annual production of leather footwear in the country is estimated at 95 million pairs valued at Rs. 7 to 8 crores. The production of rubber footwear by the large scale industries in 1955 was 34.89 million pairs valued at about Rs. 1 crore. The production of rubber footwear in the small scale sector is very small.

#### INDUSTRIAL HOUSING SCHEME

**633. Shri Ibrahim:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of loan and subsidy sanctioned to Bihar under the subsidised Industrial Housing Scheme during the year 1955-56; and

(b) whether the amounts sanctioned were fully utilised?

**The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar):** (a) and (b). A statement giving the requisite information is placed on the Table of the Lok Sabha [See Appendix VI, annexure No. 17].

#### BHUTAN LINK ROADS

**634. Shri K. K. Das:** Will the Prime Minister be pleased to state:

(a) whether there is a proposal to construct roads to Bhutan to link up the State with India; and

(b) if so, at what stage it is?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). There is such a proposal, but it is at present in a very preliminary stage.

रुई

**६३५. श्री सुमर सिंह शर्मा :** क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रुई के विक्रय तथा क्रय के लिये व्यक्तियों अथवा सहकारी संस्थाओं को कोई लाइसेंस लेना पड़ता है; और

(ख) यदि हाँ, तो लाइसेंस कितने प्रकार के हैं और ये किन शर्तों पर दिये जाते हैं ?

**वाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री टी० टी० कृष्णामाचारी) :** (क) तथा (ख). एक विवरण साथ में संलग्न है [बेसिये परिशिष्ट ६, अनुबन्ध सं. १८]